

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 303 OF 2018

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Maharashtra State Power Generating Co. Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. G.Umapathy
Ms. Vaishnavi for R-2

ORDER

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list this matter for hearing on **14.10.2019.**

**(S. D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**